

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.02.2021 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 818 of 2020	Damodar Muddukrishna Vs. Cygilant (India) Research & Development Pvt. Ltd.	Mithun Shashank	Yugank Goel
2.	Comp. App (AT) (Ins) No. 902 of 2020	Monitoring Agency of AnushFinlease & Construction Pvt. Ltd. Vs. State Bank of India & Ors.	Ashish Verma	Manas Shukla-R1 & R2 Bhawal Gaur-R4
3.	Comp. App (AT) No. 275 of 2017 & I.A. No. 3016 of 2019	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra A-1 Sumit Chopra, ShivamRaheja & RaunaqMathur A-2 & 3	TejaKaria, AishuaryVikram&Shubhaang Sinha-R1 & R2 Pallavi Srivastava R-7 Rohit Sharma
4.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
5.	Comp. App. (AT) No. 211 of 2020	N. Gunasekar Vs. Global Finsol Pvt. Ltd.	K.S. Mahadevan	Goutham Shivshankar-R1 & R2 Vikramaditya Singh-R8 Raghuram Cadambi-R1, R2, R3, R4, R10 & R12
6.	Comp. App. (AT) No. 228 - 229 of 2020	Shubh Infraatech Pvt. Ltd. Vs. Sameer Bansal & Ors.	Akshat Goel	Harshal Kumar-R1, R3 & R5 Adeeba Mujahid-R7 P. Nagesh

For Hearing

7.	Comp. App. (AT) (Ins) No. 366 of 2020 Part Heard	Rajendra Kumar Kundanmal Jain Vs. Vijail A. Jain & Ors.	C.S. Gupta	Vijail A Jain Rajnish Kumar Gupta-R1 Jeetendra Ranawat-R2 Pratiksha Sharma-R3 Pratiksha Sharma
8.	Comp. App. (AT) No. 65 of 2019	C.Valli Narayan Vs. C.Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Aakanksha kaul	Mandeep Kalra Nitesh Shrivastava Nishant Shankar Isha Khurana-R1, R10 Saneep Narain N. Batra Anjali-R2 to R7

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By the order of Hon'ble Acting Chairperson

-sd/-
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